

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

**LOK SABHA
UNSTARRED QUESTION NO.1184**

(TO BE ANSWERED ON SATURDAY, SEPTEMBER 19, 2020/BHADRAPADA 28, 1942 (SAKA))

“GST Evasion”

1184. ADV. DEAN KURIAKOSE:

Will the Minister of FINANCE be pleased to state:-

- (a) whether the Government is aware that the tax evasion has increased after the implementation of Goods and Services Tax(GST);
- (b) if so, the details of evasion detected and the amount involved since 1st July 2017;
- (c) the details of FIR registered and arrest initiated in this regard, State wise;
- (d) whether the Government is also aware about the involvement of tax officials in the evasion cases;
- (e) if so, the details of such officers along with the action taken against them, State-wise; and
- (f) the details of measures taken by the Government to prevent/reduce GST evasion cases?

ANSWER

**MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)**

(a): No, Sir. There is no evidence to suggest that tax evasion has increased after the implementation of GST.

(b) & (c): The details of GST evasion cases booked by Central GST Authorities, State & UT wise, are as follows:

(Amt. in Rs. Cr)

S.No.	State(s)/UT(s)	2017-18 to 2020-21 (July, 2017 to August, 2020)		
		Total No. of GST Evasion detected	Quantum of GST evasion	No of Arrest
1	Andaman & Nicobar Islands	1	0.00	0
2	Andhra Pradesh	293	3102.79	4
3	Arunachal Pradesh	40	29.20	0
4	Assam	100	422.69	0

5	Bihar	823	1394.37	0
6	Chandigarh	49	39.90	0
7	Chhattisgarh	423	2328.88	3
8	Daman & Diu and Dadra-Nagar Haveli	71	205.45	3
9	Delhi	3182	14022.54	63
10	Goa	81	7565.05	0
11	Gujarat	1739	4364.34	61
12	Haryana	1708	3182.32	10
13	Himachal Pradesh	110	271.36	0
14	Jammu & Kashmir	103	256.27	0
15	Jharkhand	406	1040.23	1
16	Karnataka	947	8782.78	19
17	Kerala	316	1497.06	3
18	Ladakh	0	0.00	0
19	Lakshadweep	1	0.00	0
20	Madhya Pradesh	449	3393.72	23
21	Maharashtra	2540	20056.05	57
22	Manipur	4	0.05	0
23	Meghalaya	42	48.04	0
24	Mizoram	7	50.02	0
25	Nagaland	16	21.93	0
26	Odisha	464	1853.19	10
27	Pudhucherry	91	69.37	0
28	Punjab	353	656.27	6
29	Rajasthan	1256	2443.77	36
30	Sikkim	26	180.50	0
31	Tamil Nadu	1273	4167.91	31
32	Telangana	660	2645.79	38
33	Tripura	57	33.90	0
34	Uttar Pradesh	1068	6053.92	22
35	Uttarakhand	66	219.20	1
36	West Bengal	1468	3063.22	17
	Total	20233	93462.08	408

(d) & (e): No, Sir. No Central Tax officer(s) has been found to be involved in the evasion.

(f): GST evasion is being prevented/reduced by use of data analytics, checking E-way bills, and developing specific intelligence.
